## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2127 ANSWERED ON:06.08.2010 PRIMITIVE TRIBAL GROUPS Das Shri Bhakta Charan:Jena Shri Mohan

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of Primitive Tribal Group (PTG) communities living in India and their population, State-wise and community-wise during each of the last three year;
- (b) the reasons for decrease in their number, if any
- (c) the details of the schemes being implemented by the Union Government for the development of PTGs/Sate/community-wise;
- (d) the details of PTGs families living Below Poverty Line, State-wise and community-wise;
- (e) the rate of literacy among different PTG, State-wise;
- (f) whether the interests of PTGs is taken into account by the Union Government while formulating various policies like conservation-cum-development of forests, development of forest villages, etc; and
- (g) if so, the details thereof and if not, the reasons therefore?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A.CHAUDHAY)

- (a) This Ministry deals with the schemes for Development of Particularly Vulnerable Tribal Groups (PTGs). The State-wise population of Particularly Vulnerable Tribal Groups (PTGs) communities as obtained from the office of RGI and Census Commissioner of India, Ministry of Home Affairs are as per Annexure-I
- (b) On the basis of the report received from the Registrar General of India, there is no indication that the total population of Primitive Tribal Groups (PTGs) is declining in the country.
- (c) Scheme of 'Development of Particularly Vulnerable Tribal Groups' is being implemented which is meant exclusively for the overall development of PTGs. This is a Central Sector Scheme. Activities under this scheme are being taken up as per the Conservation-cum-Development Plan (CCD) prepared by States. This plan is based on the requirement of PTGs assessed through Baseline Surveys conducted by States.
- (d) The Baseline surveys conducted for the preparation of Conservation-Cum-Development Plan (CCD) have assessed the economic status of PTGs (community-wise). The occupation, land holding, income etc. of PTGs have been assessed but data on number of families living below poverty line (BPL) has not been provided in the CCD Plans. Therefore, this data is not available.
- (e) As per Annexure-II
- (f) & (g) CCD Plans are meant exclusively for the development of PTGs. For funding under the Schemes in Voluntary Sector, preference is given to NGOs working for PTGs.